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Title: The Minister of Science and Technology made a statement regarding status of implementation of the recommendations contained in the 162nd Report of the Standing Committee on Science and Technology, Environment and Forests, pertaining to the Department of Science and Technology, Ministry of Science and Technology.

THE MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (SHRI KAPIL SIBAL): I beg to lay this Statement on the status of implementation of recommendations contained in the One Hundred Sixty-second (162nd) Report of the Parliamentary Standing Committee on Science and Technology, Environment and forest on the direction of the hon. Speaker, Lok Sabha, in pursuance of the provisions of Rule 389 of the Rules of Procedure and Conduct of Business in the Lok Sabha issued vide Lok Sabha Bulletin – Part II, dated September 1, 2004.

The Standing Committee on Science and Technology, Environment and forests laid their One Hundred Sixty-second (162nd) Report on 14th December, 2006 in the Lok Sabha. In all, there were 34 recommendations in the 162nd Report of the committee. The present status of implementation is detailed in the Annexure which may be allowed to be laid on the Table of the House.

(Placed in Library, See No. LT- 6836/2007)

* Laid on the Table

12.04 hrs.